

countries are yet be decided. No agreement in respect of the 1967-68 assistance has been signed so far;

(b) Aid that would be available as a result of the decision made by the Consortium in April 1967 will be for the maintenance of the economy within the capacity already installed. It is not directly related to investment schemes in the Fourth Five Year Plan.

'P' Form

- *85. Shri A. K. Gopalan:
Shri P. Ramamurti:
Shri Yogendra Sharma:
Shri Prakash Vir Shastri:
Shri Raghuvir Singh Shastri:
Shri D. C. Sharma:
Shri D. N. Patodia:
Shri Mohammed Imam:
Shri S. K. Tapariah:
Shri Y. G. Gowd:

Will the Minister of Finance be pleased to state:

(a) whether the Administrative Reforms Commission has suggested the abolition of 'P' Form; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No. Sir.

(b) Does not arise.

D. A. Commission's Report

- *87. Shri Bhogendra Jha:
Shri K.M. Madhukar:
Dr. Ranen Sen:
Shri P. M. Sayeed:
Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri R. S. Sharma:
Shri Onkar Lal Berwa:
Shri Ram Singh Ayarwal:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhawan Lal:
Shri R. S. Vidyarthi:

- Shri Manibhai J. Patel:
Shri Mohan Swarup:
Shri Hukam Chand Kachwai:
Shri Jagannath Rao Joshi:
Shri D. S. Patil:
Shri E. Barua:
Shri S. Supakar:
Shri D. N. Patodia:
Shri C. C. Desai:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 53 on the 23rd March, 1967 and state:

(a) whether the Dearness Allowance Commission has since submitted its report;

(b) if so, the recommendations thereof; and

(c) the recommendations accepted by Government and the steps taken to implement them?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No. Sir.

(b) and (c) Do not arise.

Marriageable age of girls

- *88. Shri Baburao Patel:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Ram Singh Ayarwal:
Shri Hakam Chand Kachwai:
Shri Onkar Singh:
Shri Sradhakar Supakar:
Shri K. N. Pandey:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government propose to raise the marriageable age of girls to 21;

(b) if so, whether Government have obtained the opinions of the Gynaecological experts in the country on the physical hazards involved in the first delivery after the age of 23;

(c) if so, their names and opinions;